

ORDER

Dated: 18.10.2025

No: 3263 of 2025/RG/GS

In pursuance of the advertisement notification No. 04 of 2025/RR/RC dated 11.08.2025, the following candidates, in order of merit, are hereby engaged as Research Assistants in the High Court of Jammu & Kashmir and Ladakh, on consolidated honorarium of 40000/- per month:

Jammu Wing

	S.No.	Registration Number	Name of Candidate	Parentage S/Sh	Address
الأهر	1.	2537000261	Ayushi Bral	Pawan Kumar	H. No. 328 Peer Kho, Jammu.
	2.	2537000241	Amisha Mahajan	Amit Kumar Gupta	Q. No. 71, Ward No. 2, Adarsh Colony Udhampur
	3. X	2537000141	Anshiya Sharma	Arun Kumar Sharma	H. No. 79 Sector 4, Lower Roop Nagar Jammu
	4.	2537000058	Muskan Mehra	Prem Mehra	H. No 243/4, Shant Nagar Janipur, Jammu
	5.	2537000178	Manpreet Kour	Rajinder Singh	305/B, Prem Nagar, New Plot Jammu

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Srinagar Wing

S.No.	Registration Number	Name of Candidate	Parentage S/Sh	Address
1.	2537000128	Ummar Jamal	Mohammad Jamal Sheer Gojree	Quil Muqam Bandipora
2.	2537000053	Nahida Mushtaq	Mushtaq Ahmad Bhat	Hafroo Bata Pora Chadura Budgam
3.	2537000072	Sharida Rashid	Abdul Rashid Khan	Nussu Badragund, Qazigund Anantnag
4.	2537000043	Mathia	Noor Mohammad Khan	Mughal Mohalla, Rainawari Srinagar
5.	2537000148	Umar Bashir	Bashir Ahmad Hajam	Ningli, Sopore Baramulla
6.	2537000353	Ishrat Nabi	Ghulam Nabi Rather	Kremshora, Near Main Road Budgam
7.	2537000053	Abdul Faik	Shabir Ahmad Najar	Eidgah Srinagar

- 1. The engagement will be purely on contractual basis, initially for a period of one year and shall be governed as per the Guidelines issued by the High Court vide notification No. 578 dated 30.08.2016, as amended from time to time, which has been duly notified in the Government Gazette and uploaded on the official website of the High Court of Jammu & Kashmir and Ladakh.
- The selected/engaged candidates shall furnish an undertaking before the undersigned in terms of Guideline No. 8, of the Notification No. 578 dated 30.08.2016, as per Schedule-I of the Guidelines under reference, within

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seven days from the date of order, failing which the candidate concerned shall not be allowed to take up the assignment.

By Order.

(M.K. Sharma) Registrar General (Officiating)

Dated: 18.10.2025 No: 66785-805/RG/GS

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Copy	to the:-
1.	Principal Secretary to Hon'ble The Chief Justice, High Court of Jammu & Kashmir and Ladakh.
2.	Secretary to Hon'ble Mr. Justice
	, for kind information of their Lordships.
3.	Registrar Vigilance, High Court of J&K and Ladakh,
	Srinagar/Jammu, for information.
4.	Registrar Judicial, High Court of J&K and Ladakh,
	Srinagar/Jammu.
5.	Registrar Computer (IT), High Court of J&K and Ladakh,
	Srinagar/Jammu.

- Registrar Recruitment, High Court of J&K and Ladakh, 6. Jammu.
- 7. CPC, e-Court, High Court of J&K and Ladakh, Srinagar/Jammu, with the request to upload the same on the official website of the High Court of J&K and Ladakh.
- Director Information, J&K, Srinagar/Jammu, to get the 8. same published in two English daily newspapers, having wide circulation in the UT of J&K and the UT of Ladakh.
- 9. Director Finance, High Court of J&K and Ladakh, Srinagar/Jammu.
- Accounts Officer, High Court of J&K Srinagar/Jammu, for information and necessary action.
- Incharge Library, High Court of J&K and Ladakh, 11. Srinagar/Jammu, for keeping in the record the same.

12.	Concerned Research Assistant
	, for information
	and necessary compliance.